

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1397
TO BE ANSWERED ON 26.07.2022**

WELFARE OF DE-NOTIFIED, NOMADIC AND SEMI NOMADIC TRIBES

**1397. SHRI RAJA AMARESHWARA NAIK:
SHRIMATI SANGEETA KUMARI SINGH DEO:
DR. JAYANTA KUMAR ROY:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:
SHRI RAJVEER SINGH (RAJU BHAIYA):**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the survey work of identification of 269 De-Notified and Nomadic Tribes and placing them in a category of SC/ST/OBC is under process and if so, the details and the current status thereof;
- (b) whether the Government has set up the Idate commission to study condition and measures for welfare of De-Notified Tribes (DNTs) and if so, the details thereof;
- (c) whether the Government has set up Development and Welfare Board for De-Notified, Nomadic and SemiNomadic Communities and if so, the details of achievements made so far;
- (d) the other steps being taken by the Government for the welfare of De-Notified and Nomadic Tribes in the country; and
- (e) whether the Government is implementing the Scheme for Economic Empowerment of DNT Communities (SEED) for welfare of DNTs and if so, the details of progress made so far, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): Yes, Sir. The list of Annexure-II of Idate Commission Report comprises of 267 communities, out of which Anthropological Survey of India (AnSI) is conducting ethnographic studies of 255 communities and remaining 12 communities are being studied by the respective Tribal Research Institutes (Odisha-05, Gujarat-04, Kerala-03). Out of 255 Communities, AnSI has submitted report for 24 communities to this Department.

AnSI has informed that they have completed the study of 161 communities across the country and remaining 65 communities and additional 5 communities from Arunachal Pradesh will be studied during the year 2022.

(b): The Ministry vide Gazette Notification dated 12.02.2014 had constituted National Commission for De-notified and Nomadic and Semi-Nomadic Tribes (NCDNT) also known as Idate Commission for the period of 3 years from the date of Notification. NCDNT has submitted its report on 08.01.2018.

(c): The Ministry of Social Justice and Empowerment has constituted Development and Welfare Board for De-Notified, Nomadic and Semi-Nomadic Communities (DWBDNCs) for the development and welfare of DNTs. The Board has launched a scheme namely Scheme for Economic Empowerment of DNTs (SEED) on 16th February 2022 for its target group.

(d) & (e): The objectives of the Scheme for Economic Empowerment of DNTs (SEED) are, (i) To provide coaching of good quality for DNT candidates to enable them to appear in competitive exams, (ii) To provide health insurance to DNT communities, (iii) To facilitate livelihoods initiative at community level to build and strengthen small clusters of DNT/NT/SNT communities institutions, (iv) To provide financial assistance for construction of houses to members of the DNT communities.

The Scheme will benefit 6250 students by providing free coaching, 4,45,450 families by providing health insurance, 1,920 clusters for livelihood initiative and 4,165 families by providing houses in five years. A portal (i.e. www.seed.dosje.gov.in) has been developed for inviting applications through online system for easy access to the beneficiaries under the Scheme.
